

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 55 OF 2016**

**Dated: 15<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Bhoruka Power Corporation Ltd. ...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Ms. Apoorva Misra  
Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Mrs. Swapna Seshadri for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **2.05.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*